

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2057
TO BE ANSWERED ON- 19/12/2022

ILLITERATE TRIBAL COMMUNITY

†2057. SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a large number of tribal community is still illiterate;
- (b) if so, the steps being taken/likely to be taken to bring improvement in education and life style of the tribal community; and
- (c) the details of the funds allocated to States for the schemes and welfare measures being run by the Government during the last three years, state/ scheme-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): As per census 2011, the literacy rate among Scheduled Tribes(STs) in India is 59 %. Further, as per Periodic Labour Force Survey (PLFS) report (July 2020 - June 2021), published by Ministry of Statistics & Programme Implementation (MoSPI), literacy rate for Scheduled Tribes in India is 71.6%. Though the literacy rate has increased over the years, but still there are gaps in literacy rate between ST and other communities.

(b) & (c): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPST) for overall development of tribal people across the country. Besides Ministry of Tribal Affairs, 41 Central Ministries / Departments are earmarking certain percent of their total Scheme allocation every year as TSP/STC/DAPST funds for tribal development. DAPST funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of STs. NITI Aayog has issued guidelines for earmarking, effective utilization of DAPST funds by the obligated Ministries/Departments for the welfare and development of STs.

Ministry of Tribal Affairs is implementing following schemes exclusively for the educational upliftment of tribal population in India.

- Eklavya Model Residential Schools (EMRS)
- Pre-Matric Scholarships to ST students

- Post-Matric Scholarship to ST students
- National Overseas Scholarships for ST Candidates for Studying Abroad
- National Fellowship & Scholarship for Higher Education of ST students

Funds are also provided by the Ministry to Voluntary Organizations working for the welfare of STs in the field of education.

Further, apart from the Constitutional safeguards, Parliament has enacted laws inter-alia for protection and promotion of the Scheduled Tribe communities in the country. These include:

- The Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989
- The Panchayats (Extension to the Scheduled Areas) (PESA in short) Act, 1996
- The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act {popularly known as the Forest Rights Act (FRA)}, 2006
- The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act 2013

Funds released, state wise, under some of the scheme of the Ministry of Tribal Affairs for the welfare of Scheduled Tribes during last three years are given in **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. †2057 FOR 19.12.2022 REGARDING 'Illiterate Tribal Community' ASKED BY SHRI SHANKAR LALWANI and DR. BHARATIBEN DHIRUBHAI SHIYAL

I. Grants under Article 275(1) of the Constitution of India:

(Rs. in lakh)

S.N.	States	2019-20*	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	8942.43	2055.55	2638.65
2	Arunachal Pradesh	13202.25	6014.00	9830.00
3	Assam	10802.85	4592.37	2570.0000
4	Bihar	0.00	0.00	642.08
5	Chhattisgarh	22500.77	9976.24	11604.020
6	Goa	0.00	0.00	600.41
7	Gujarat	16833.88	5940.04	6923.79
8	Himachal Pradesh	5314.70	1161.00	1500.00
9	Jammu & Kashmir	5410.00	0.00	0.00
10	Jharkhand	11166.77	10278.00	0.00
11	Karnataka	10435.46	3305.68	12264.19
12	Kerala	633.29	0.00	3210.00
13	Madhya Pradesh	44938.92	4279.78	0.00
14	Maharashtra	23136.70	4573.16	5319.10
15	Manipur	6151.91	0.00	0.00
16	Meghalaya	4799.53	492.71	0.00
17	Mizoram	6598.83	1909.71	1595.25
18	Nagaland	6802.11	1717.38	2971.54
19	Odisha	15110.66	6304.62	3202.39
20	Rajasthan	15586.19	9166.00	11382.05
21	Sikkim	3175.35	516.00	10435.21
22	Tamil Nadu	6356.07	0.00	2045.00
23	Telangana	9973.28	2517.00	0.00
24	Tripura	2952.63	201.74	2050.00
25	Uttar Pradesh	2760.71	927.426	607.53
26	Uttarakhand	428.37	0.00	832.71
27	West Bengal	12127.17	4041.14	100.65

* including funds released for Eklavya Model Residential Schools(EMRS) as funds for EMRS scheme was allocated under Article 275 (1) grants upto the year 2019-20.

II. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY):**(Rs. in lakh)**

S.N.	States	2019-20 (SCA to TSS)*	2020-21 (SCA to TSS)*	2021-22 (PMAAGY)
		Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	12470.50	4954.96	0.00
2	Arunachal Pradesh	9224.29	7015.50	733.68
3	Assam	2710.08	4578.76	8743.02
4	Bihar	0.00	3106.00	774.44
5	Chhattisgarh	9415.53	8769.06	15595.8
6	Goa	0.00	724.26	0.00
7	Gujarat	8975.55	10786.40	15916.78
8	Himachal Pradesh	2394.18	1367.00	377.03
9	Jammu & Kashmir	4509.00	0.00	0.00
10	Jharkhand	6201.49	7049.64	6531.79
11	Karnataka	7434.00	0.00	2139.9
12	Kerala	0.00	459.15	0.00
13	Madhya Pradesh	13415.25	0.00	12268.76
14	Maharashtra	11929.09	0.00	0.00
15	Manipur	1434.02	0.00	427.98
16	Meghalaya	3788.00	328.25	0.00
17	Mizoram	3140.00	1236.22	580.83
18	Nagaland	2951.12	2846.14	886.53
19	Odisha	8691.18	9010.42	2771.68
20	Rajasthan	11461.41	8662.66	7224.71
21	Sikkim	0.00	0.00	0.00
22	Tamil Nadu	450.56	377.47	285.32
23	Telangana	5361.29	4191.00	2262.18
24	Tripura	1362.97	1173.30	631.78
25	Uttarakhand	600.00	757.80	0.00
26	Uttar Pradesh	779.91	508.83	0.00
27	West Bengal	5862.58	3746.00	0.00

*The Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' revamped as Prime Minister Adi Adarsh Gram Yojana (PMAAGY) in 2021-22.

III. Support to Tribal Research Institute:**(Rs. in lakh)**

S.N.	States	2019-20	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	500.00	455.00	432.75
2	Arunachal Pradesh	923.85	184.15	0
3	Assam	235.64	0.00	0
4	Chhattisgarh	0.00	0.00	189.04
5	Gujarat	1719.06	0.00	0
6	Himachal Pradesh	68.05	50.00	114.1
7	Jammu & Kashmir	308.84	206.51	200
8	Jharkhand	1654.50	0.00	13.92
9	Karnataka	185.50	26.35	184.25
10	Madhya Pradesh	0.00	447.00	484.58
11	Maharashtra	141.00	0.00	0
12	Manipur	877.00	0.00	0
13	Mizoram	1512.00	1178.22	766.65
14	Nagaland	275.00	0.00	85
15	Odisha	780.04	503.00	644.76
16	Rajasthan	0.00	8.89	215.34216
17	Sikkim	82.50	144.00	273.3
18	Tamil Nadu	0.00	0.00	135.09
19	Telangana	557.25	375.75	548.95
20	Tripura	335.52	0.00	44.29384
21	Uttar Pradesh	0.00	35.15	89.25
22	West Bengal	149.25	0.00	0
23	Meghalaya	0.00	0.00	66.224
24	Uttarakhand	693.00	2183.48	1400.75
25	Goa	0.00	202.50	111.75

IV. Development of Particularly Vulnerable Tribal Groups (PVTGs):**(Rs. in lakh)**

S.N.	States	2019-20	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	3713.43	1245.51	1829.60
2	A & N Islands	0.00	0.00	252.11
3	Bihar	0.00	0.00	0.00
4	Chhattisgarh	1311.35	989.32	996.90
5	Gujarat	429.05	552.20	761.80
6	Jharkhand	847.00	1777.29	1696.93

7	Karnataka	1933.01	438.46	661.17
8	Kerala	0.00	88.00	0.00
9	Madhya Pradesh	12064.89	2188.11	2888.69
10	Maharashtra	2510.00	1411.66	0.00
11	Manipur	0.00	0.00	0.00
12	Odisha	976.38	1202.00	1197.00
13	Rajasthan	968.10	968.00	706.17
14	Tamil Nadu	819.48	551.08	1967.81
15	Telangana	538.50	1460.50	1193.04
16	Tripura	1960.82	231.43	1481.71
17	Uttar Pradesh	0.00	82.04	0.00
18	Uttarakhand	489.53	295.00	367.07
19	West Bengal	437.47	519.40	0.00

V. Pre- Matric Scholarship: -

(Rs. in lakh)

S.N.	Name of the State/UT	2019-20	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andaman & Nicobar	5.62	12.33	8.03
2	Andhra Pradesh	736.32	1433.81	3935.06
3	Arunachal Pradesh	0.00	0.00	207.30
4	Assam	0.00	17.27	102.19
5	Bihar	7131.47	0.00	0.00
6	Chhattisgarh	4796.94	3541.54	0.00
7	Dadar Nagar Haveli & Daman & Diu	-	234.00	206.62
8	Dadar & Nagar Haveli	38.49	-	-
9	Daman & Diu	5.89	-	-
10	Goa	80.56	41.35	-
11	Gujarat	5248.34	2198.84	3689.18
12	Himachal Pradesh	83.92	91.87	0.00
13	Jammu & Kashmir	0.00	0.00	0.00
14	Jharkhand	1514.49	0.00	3899.03
15	Karnataka	1846.92	0.00	1753.16
16	Kerala	287.31	116.56	347.07
17	Ladakh	-	42.27	74.22
18	Madhya Pradesh	7698.90	5429.34	11458.18
19	Manipur	443.33	0.00	0.00
20	Meghalaya	0.00	0.00	0.00
21	Mizoram	702.21	167.86	657.47
22	Nagaland	0.00	60.75	0.00
23	Odisha	6157.65	6944.96	5236.75
24	Puducherry	-	1.63	0.00
25	Rajasthan	5346.97	3126.90	6234.34
26	Sikkim	3.57	9.41	0.00
27	Tamil Nadu	589.74	241.00	546.55

28	Telangana	0.00	0.00	0.00
29	Tripura	386.18	252.09	58.55
30	Uttar Pradesh	0.00	0.00	88.17
31	Uttarakhand	0.00	138.24	0.00
32	West Bengal	894.18	788.22	912.51

VI. Post-Matric Scholarship:

(Rs. in lakh)

Sl. No	Name of the State/UT	2019-20	2020-21	2021-22
		Fund Released	Fund Released	Fund Released
1	Andaman & Nicobar	11.34	13.29	10.35
2	Andhra Pradesh	7797.07	6039.35	8991.45
3	Arunachal Pradesh	6113.41	5712.96	12360.50
4	Assam	4867.20	5413.54	1093.40
5	Bihar	1525.43	708.22	0.00
6	Chhattisgarh	7022.69	8790.24	0.00
7	Dadar Nagar Haveli & Daman & Diu	0	3481.73	0.00
8	Dadar & Nagar Haveli	88.66	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00
10	Goa	732.79	458.18	0
11	Gujarat	14004.48	22977.64	46170.25
12	Himachal Pradesh	2468.81	0	0.00
13	Jammu & Kashmir	1048.29	805.44	0.00
14	Jharkhand	7862.86	0	12654.88
15	Karnataka	15003.43	0	17080.51
16	Kerala	1641.52	3285.25	2516.49
17	Ladakh	—	738	2214.00
18	Madhya Pradesh	12198.58	12344	24529.43
19	Maharashtra	15575.38	18149.52	19214.82
20	Manipur	6235.55	2184.19	4292.15
21	Meghalaya	0.00	0	2636.09
22	Mizoram	4415.78	3446.82	3874.64
23	Nagaland	3268.73	3226.37	4435.75
24	Odisha	16640.15	19095.97	21842.98
25	Puducherry	—	19.56	0.00
26	Rajasthan	25950.52	25557.03	13744.70

27	Sikkim	566.80	553.83	1036.28
28	Tamil Nadu	5025.19	3328.99	4849.38
29	Telangana	19610.60	27297.83	7503.90
30	Tripura	2355.78	4804.98	7188.77
31	Uttar Pradesh	1822.71	2218.67	0.00
32	Uttarakhand	0.00	0.00	3568.37
33	West Bengal	2411.00	2256.42	3872.05

VII. Aid to Voluntary Organizations working for the welfare of Scheduled Tribes:

(In Rs.)

S.N.	State	2019-20	2020-21	2021-22
		Fund released	Fund released	Fund released
1	Andhra Pradesh	10157218	5026080	16228664
2	Arunachal Pradesh	35595687	27184297	23778993
3	Assam	6213405	4061646	18512478
4	Chhattisgarh	15948615	4900346	13036874
5	Delhi	0	1316151	1428775
6	Gujarat	17888100	12098347	10403047
7	Himachal Pradesh	17953743	22425259	13154561
8	Jammu and Kashmir	1587901	4639377	2672910
9	Jharkhand	107514637	50136982	69711917
10	Karnataka	25497469	11651044	22293781
11	Kerala	0	12082483	14281473
12	Ladakh	0	0	4308595
13	Madhya Pradesh	49199977	22388570	110269307
14	Maharashtra	62859152	40257292	67398480
15	Manipur	33097504	28092348	60202985
16	Meghalaya	145347653	84500593	77602299
17	Mizoram	4711528	6963997	11151249
18	Odisha	293997570	153681894	242481660
19	Rajasthan	17184495	18979922	10165582
20	Sikkim	3046526	946123	2718360
21	Tamil Nadu	28908752	11703033	27473845
22	Telangana	1096770	5481754	5664219
23	Tripura	4656113	3354479	156271
24	Uttar Pradesh	0	11222937	3220666
25	Uttarakhand	1558170	4854462	6422488
26	West Bengal	64483189	47050584	57760521
